GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARED QUESTION NO. 2227 TO BE ANSWERED ON 10TH DECEMBER, 2021

COTPA AMENDMENT BILL, 2020

2227: SHRI M. SELVARAJ:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any proposal to present COTPA (Cigarettes and Other Tobacco Products Act) Amendment Bill, 2020 in the parliament;
- (b) if so, details thereof;
- (c) whether any public response has been received by the Government so far on this Bill; and
- (d) if so, details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): The draft Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Bill, 2020, was hosted in public domain for pre-legislative consultation. The Ministry has received representations, comments and suggestions on the draft Bill, which are under examination.
